

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **03.06.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**IN THE MATTER OF** : State Bank of India  
Vs  
Gayathi Padmanabhan

**MAIN PETITION NUMBER** : CP(IB)/157(CHE)2022

**(IA/MA) APPLICATION NUMBERS**

IA/74(CHE)/2024

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**ORDER**

Present: Ld. Counsel Shri. Vidya for the Applicant / IRP.

Ld. Counsel Shri. B Dhanaraj for the Petitioner.

Ld. Counsel Ms. Saranya for the Respondent.

Though, the objections and the Reply of the Respondent are on record, but there is no Rejoinder of the same as claimed to have been filed on behalf of the Petitioner.

Ld. Counsel for the Petitioner seeks time to verify.

IRP report is already on record.

List the petition for final hearing on **19.07.2024**.

**Sd/-**

**(VENKATARAMAN SUBRAMANIAM)**  
MEMBER (TECHNICAL)

MG

**Sd/-**

**(SANJIV JAIN)**  
MEMBER (JUDICIAL)